

(b) whether Government have received reports of frauds being committed in the handling of National Saving Certificates; and

(c) if so, the details in this regard and the action taken to check such menace in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) the information is being obtained.

Promotion of Deputy Office Superintendent

†518. **SHRI VIDYA SAGAR NISHAD:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some time ago UDCs and Excise Assistants in Customs and Excise Departments have been promoted to the posts of Superintendents and Inspectors on large scale but the Deputy Office Superintendent have not been promoted to the post of Administrative Officer in that ratio;

(b) whether it is also a fact that the pay scales of Superintendents/ Inspectors have been revised but the pay scale of the Deputy Office Superintendent remained static;

(c) if so, the reasons for such discrimination; and

(d) whether the promotion of Deputy Office Superintendent and their pay scale are expected to be revised.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir. It is a fact that consequent upon Cadre Restructuring of the Department of Customs and Central Excise, Promotions to the Group 'B' Executive grade of the Department (viz. Superintendent of Central Excise, Superintendent of Customs (P) and Appraiser) and Group 'C' Executive grades (viz. Inspector Central Excise, Preventive Officer and Examiner) have been made from the respective feeder grades as per the Recruitment Rules of the respective Group 'B' and 'C' Executive grades. Promotions to the grade of Administrative Officer have also similarly been made from the feeder grades as per the Recruitment Rules.

(b) Yes, Sir. The Government has revised the pay scales of Group 'B' Executive and Group 'C' Executive grades. The pay scales of the posts of Deputy office Superintendent Level-I and Level-II have not been revised.

†Original notice of the question was received in Hindi.

(c) and (d) The cadre of Deputy Office Superintendent Level-I and Level-II are Zone/Commissionerate based cadres. Promotion from these grades to the grade of Administrative Officer depends on the number of vacancies in the grade of Administrative Officer in a Zone. As regards the revision of the pay scales of various ministerial grades including the grades of Deputy Office Superintendent Level-I and Level-II, the matter is under examination by the Government.

Increase in ECB

519. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that External Commercial Borrowing (ECB) by Indian corporates crossed \$5.1 million in six months ending September 2004 despite rejection of many proposals and depreciating rupee;

(b) if so, the names of top twenty corporates who resorted to ECB and details of those whose cases were rejected;

(c) the terms and conditions on which ECBs have been availed of and the major countries/agencies involved; and

(d) the reasons for rejection?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (d) Information is being collected and will be laid on the Table of the House.

Changes in Clause 41 of SEBI

520. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Securities and Exchange Board of India (SEBI) is considering to reduce the percentage of variation between unaudited and audited results to 10 per cent or rupees ten lacs, whichever is higher, in case of net profit after tax;

(b) if so, the details thereof; and

(c) The changes proposed to be effected in Clause 41 of the listing agreement concerning the submission of financial results?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) Presently, listed companies are required to disclose variation between the unaudited and audited results